





**National Company Law Tribunal
Allahabad Bench**

CP No. 8/ND/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.07.2018

NAME OF THE COMPANY: Pawan Tiwari Vs. M/s. Ganga Sheetagarh Pvt. Ltd & Ors

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398

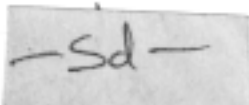
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	TAMRA DHWAJ Sharma	Advocate	Petitioner	
2.	Thakur Sumit	Adv	Petitioner	
3.	Udai Chandari	Adv	PE-	
4.	Himanshu Rai	Adv	Respondent	

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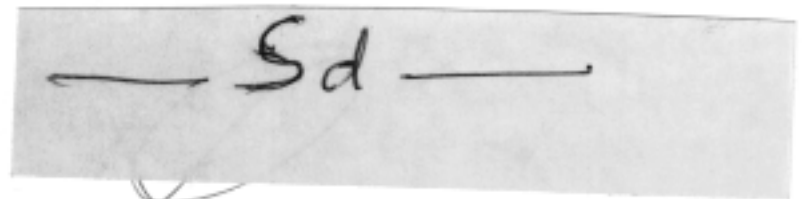
Parties are represented by their respective counsels.

List the matter on 1st August 2018, for further consideration.

Dated: 04.07.2018



**SAROJ RAJWARE,
MEMBER (T)**



**V.P. SINGH,
MEMBER (J)**